

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100929/2019	Kranti Amol Narkar Vs Harpreet Singh Nagarsingh Bhullar alias Bhull	FOR TAKING STEPS
2	EXECUTION APPLN 100041/2020	Shivaji Mahadeo Ambekar Vs Harishchandra Jagatram Verma	FOR TAKING STEPS
3	SUMMARY CIVIL SUIT 100838/2018	Multichem Specialities Pvt Ltd Vs 1. Mr. Jayanthibhai N. Shah 2. Aristo (India) Corporation 3. Mr. Artik Shah	SERVICE
4	NOTICE OF MOTION 103491/2019	Multichem Specialities Pvt Ltd Vs 1. Mr. Jayanthibhai N. Shah 2. Aristo (India) Corporation 3. Mr. Artik Shah	SERVICE
5	SUMMARY CIVIL SUIT 100025/2019	M/s. Doshi Industries Vs Sahakar Shiromani Vasantao Kale	SERVICE
6	SUMMARY CIVIL SUIT 101136/2019	Premchand Gulabchandji Vs Kalpana Jayesh Bhattu	SERVICE
7	SUMMARY CIVIL SUIT 101252/2019	Pramod Khivesara HUF Vs Mr. Niraj G. Kakad HUF	SERVICE

CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 02-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100721/2013	Rajabai Gangaram Gadge Summ. Suit No. 1445 of 2012 Vs Babu Buddhi Chandaliya	SERVICE
2	EXECUTION APPLN 100723/2013	Rajabai Gangaram Gadge Summary Suit No. 1453 of 2012 Vs Babu Buddhi Chandaliya	SERVICE
3	SUMMARY CIVIL SUIT 100444/2015	1.Arun Kantilal Parekh 2.Pratima Arun Parekh Vs Viral Shah	SERVICE
4	SUMMARY CIVIL SUIT 100225/2017	State Bank of India Vs Smt. Kanchan Dabhade	SERVICE
5	SUMMARY CIVIL SUIT 100306/2017	1.M/s. Evergreen Cashews 2.Ms. Vaidehi Ravindra Deorukhkar Vs M/s. NBS Techno Exim	SERVICE
6	SUMMARY CIVIL SUIT 101055/2017	Metcon Coating and Chemical India Pvt. Ltd. Vs Arun Kumar Paturi Proprietor of M/s. Shredha Engineers	SERVICE
7	SUIT 103337/2019	Mahendra Pukhraj Mehta Vs Bindu Tech Flow Solutions Pvt. Ltd.	SERVICE
8	SUIT 100198/2020	Canara Bank Vs Ansari Mohammed Sajid Shakil Ahamed	SERVICE

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101143/2019	Canara bank Vs Ms. Martina Ajit Karmarkar	REPORT
2	NOTICE OF MOTION 100894/2015	Sai Om Petro Specialities Ltd Vs Trishul Equipment	NM HEARING
3	NOTICE OF MOTION 104279/2015 Main Matter SUIT/0103711/2010	Ganesh Tukaram Alder Vs Karan Builders And Rididi Enterprises And Anr	NM HEARING
4	NOTICE OF MOTION 104280/2015 Main Matter SUIT/0103711/2010	anesh Tukaram Alder Vs Karan Builders And Rididi Enterprises And A	NM HEARING
5	NOTICE OF MOTION 104984/2019	Indian Oil Corporation Ltd. and Anr. Vs Premier Transport Co. Ltd	NM HEARING
6	SUMMARY CIVIL SUIT 100221/2017	State Bank of India Vs Mr. Bhaven Ghanshyam Salvi	NOTICE OF MOTION
7	NOTICE OF MOTION 101048/2020	State Bank of India Vs Mr. Bhaven Ghanshyam Salvi	NOTICE OF MOTION

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CIVIL CAUSE LIST DATED 04-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 101712/2019	KHANDELWAL LABORATORIES PVT LTD Vs DENA BANK	HEARING
2	SUIT 101233/2014	PUNJAB NATIONAL BANK Vs 1.MOHAMMED SAQIB FAROOQUI 2.BARKAT ALI FAROOQUI 3.TAHSEEN BANO AND ORS	HEARING
3	EXECUTION APPLN 100161/2015	KAMLESH JAYANTILAL JAIN Vs JEETENDRA RAMCHANDRA VASAIKAR	HEARING
4	SUMMARY CIVIL SUIT 100354/2016	State Bank of India Vs 1.Mr. Vishal Ramdas Kamble 2.Mr. Chandrabhan Deoram Kamble	SERVICE
5	SUMMARY CIVIL SUIT 100089/2018	Varma Automobiles Vs 1. M/s. Mishra and Sons 2. Mrs. Madhuri Ramsahare Mishra 3. Mr. Vidyadhar Ramlakhan Mishra	SERVICE
6	SUMMARY CIVIL SUIT 100139/2018	M/s. Chetana Book Depot Vs 1. Sant Kabir Public School 2. Surbhan Singh	SERVICE
7	EXECUTION APPLN 100332/2018	Mr. Deepak Shankar Pawar Vs Mr. Sanjay Ramchandra Sawant	SERVICE
8	SUMMARY CIVIL SUIT 101165/2018	State Bank of India Vs Mr. Dipesh Balkrishna Jadhav	SERVICE

CITY CIVIL COURT MUMBAI
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 COURT 28 ADD SESSIONS JUDGE
 CIVIL CAUSE LIST DATED 05-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101142/2016	Mr. Kundalik Mahadu Khandagale Vs 1.Mr. Shrimant Ganpat Pandhare 2.Mr. Dilip Tukaram Pisal 3.Mr. Rajendra Dnyandeo Deshmukh	REPLY
2	SUMMARY CIVIL SUIT 101293/2018	M/s. Jina Machine Tools Vs M/s. Bhimashankar Agro Services	REPLY
3	SUMMARY CIVIL SUIT 101433/2018	M/s. Eternity Entertainment Vs M/s. Interspace Solution Pvt Ltd	REPLY
4	SUMMONS FOR JUDGT 100280/2019	M/s. Jina Machine Tools Vs M/s. Bhimashankar Agro Services	REPLY
5	CHAMBER SUMMONS 100882/2019	M/s. Eternity Entertainment and Ors. Vs M/s. Interspace Solution Pvt Ltd. and Ors	REPLY

